

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-527
IB-568/ND/2020

IN THE MATTER OF:

M/s Financial World India Pvt Ltd
V/s
M/s Khusi Building Solutions Pvt Ltd

....Applicant

....Respondent

SECTION

U/s Sec. 7 IBC

Order delivered on 22.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv Aishwarya and Adv Nikshubha Sethi

For the Respondent :

ORDER

The main application is not uploaded on the DMS. The applicant is directed to provide the PDF file to the registry, so that it may be listed on the DMS. Ld. Counsel for applicant submitted that the required information has already been filed on 15.01.2021 but same is also not on the record. The applicant is directed to share the diary number of the filing with the Court Officer, so that it may also be uploaded on the Website. List the matter on **04.03.2021**.

-sd-

(K.K. VOHRA)
MEMBER (T)

-sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)